#### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 104 OF 2016 & IA NOS. 249 & 250 OF 2016

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

### In the matter of:

GAIL Gas Ltd. .... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Mr. Ajeet S.Verma Mr. Kamil Khan Mr. Navroop B

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R.1

### **ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **20.11.2018**.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

Ts/js